

Court No.1

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No. 925 of 1987

(W.P. No. 7169 of 1985)

Lokendra Swarup & Others Vs. State of U.P. & Others.

Hon. S. Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon. S. Zaheer Hasan, V.C.)

Writ Petition No. 7169 of 1985 has been received on transfer to this Tribunal from the Hon. High Court of Judicature at Allahabad under Section 29 of the Administrative Tribunals Act XIII of 1985. The petitioners have filed this petition against State of U.P. & Deputy Inspector General of Police challenging his reversion to the post of Constable from the post of Head Constable. This is not a service matter in respect of persons mentioned under Section 14 of the Administrative Tribunals Act. So this Tribunal has no jurisdiction to decide this case. The file of the petition be retransmitted to the Hon. High Court of Judicature at Allahabad.

Sd-
Vice Chairman

Sd-
Member (A)

Dated the 28th Aug., 1987

TRUE
COPY



D.S. Dubey
(D. S. DUBEY) 1/9/87
SECTION OFFICER
Central Administrative Tribunal
Allahabad.